First Quarter 1.4.2012 to 30.6.2012

Opening	No. of	Received	No. of cases	Decisions where	Decisions
balance	applications	during the	transferred	request/appeals	where
as on	received as	quarter	to other PA	rejected	request
30.6.12	transfer from		u/s 6 (3)		/appeals
First	other PA U/s				accepted
quarter	6 (3)				
20	52	359	158	3	238
	N/A	26	N/A	20	6

Total no. of CAPIOS	Total no. CPIOs	Total no. AAs		
1	1	1		

Details about fees collected, penalty and disciplinary action taken

Registration Fee	Addl. Fee collected	Penalty amount	No. of cases where
Collected in Rs. u/s 7	u/s 7(3)	recovered as directed	disciplinary action
(1)		by CIC u/s 20 (1)	taken against any
			officer u/s 20 (2)
3590	170/-	-	-

Details of various provisions of Section 8 while rejecting the requested information.

No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act, 2005.

а	b	С	d	е	f	g	h	i	J	9	11	24	Other
				1			1				3		

Second Quarter 1.7.2012 to 30.9.2012

Opening	No. of	Received	No. of cases	Decisions where	Decisions
balance	applications	during the	transferred	request/appeals	where
as on	received as	quarter	to other PA	rejected	request
30.6.12	transfer from		u/s 6 (3)		/appeals
First	other PA U/s				accepted
quarter	6 (3)				
32	20	440	127	4	259
-	N/A	47	N/A	35	12

Total no. of CAPIOS	Total no. CPIOs	Total no. AAs		
1	1	1		

Details about fees collected, penalty and disciplinary action taken

Registration Fee	Addl. Fee collected	Penalty amount	No. of cases where
Collected in Rs. u/s 7	u/s 7(3)	recovered as directed	disciplinary action
(1)		by CIC u/s 20 (1)	taken against any
			officer u/s 20 (2)
4025/-	375/-	-	-

Details of various provisions of Section 8 while rejecting the requested information.

No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act, 2005.

а	b	С	d	е	f	g	h	i	J	9	11	24	Other
-	-	-	-	-	-	-	4	-	-	-	-	-	=

Third Quarter 01.10.2012 to 31.12.2012

	Opening	No. of	Received	No. of	Decision	Decisions
	balance	applications	during	cases	s where	where
	as on	received as	the	transferred	request/	request
	31.12.12	transfer	quarter	to other PA	appeals	/appeals
	Third	from other		u/s 6 (3)	rejected	accepted
	quarter	PA U/s 6 (3)				
Request	102	51	360	108	3	315
First		N/A	32	N/A	-	12
Appeals						

Total no. of CAPIOS	Total no. CPIOs	Total no. AAs		
1	1	1		

Details about fees collected, penalty and disciplinary action taken

Registration Fee	Addl. Fee collected	Penalty amount	No. of cases where
Collected in Rs. u/s 7	u/s 7(3)	recovered as directed	disciplinary action
(1)		by CIC u/s 20 (1)	taken against any
			officer u/s 20 (2)
Rs. 3316/-	-	-	-

Details of various provisions of Section 8 while rejecting the requested information.

No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act, 2005.

а	b	С	d	е	f	g	h	i	J	9	11	24	Other
-	-	-	=	1	-	-	1	-	-	-	1	-	-

Fourth Quarter 01.01.2013 to 31.03.2013

Opening		No. of	Received	No. of	Decision	Decisions
balance		applications	during	cases	s where	where
	as on	received as	the	transferred	request/	request
	31.12.12	transfer	quarter	to other PA	appeals	/appeals
	Fourth	from other		u/s 6 (3)	rejected	accepted
	quarter	PA U/s 6 (3)				
Request	87	45	448	131		382
First	20	N/A	38	N/A		
Appeals						

Total no. of CAPIOS	Total no. CPIOs	Total no. AAs
1	1	1

Details about fees collected, penalty and disciplinary action taken

Registration Fee	Addl. Fee collected	Penalty amount	No. of cases where
Collected in Rs. u/s 7	u/s 7(3)	recovered as directed	disciplinary action
(1)		by CIC u/s 20 (1)	taken against any
			officer u/s 20 (2)
Rs. 3960/-	-	-	-

Details of various provisions of Section 8 while rejecting the requested information.

No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act, 2005.

а	b	С	d	е	f	g	h	i	J	9	11	24	Other
-	-	-	-	1	-	-	2	-	-	-	-	-	-